

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2016**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sakthi Sugars Ltd. & Anr.**

**.... Appellant(s)**

**Vs.**

**The Tamilnadu Electricity Board / TANGEDCO & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Ms. Swapna Seshadri  
Mr. Damodar Solanki

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **25.11.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**